NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP No.146/Chd/Hry/2017

In the matter of:

M/s Saraswati Packaging Industries Pvt.Ltd.Applicant Company. Plot No.17, Road No.8, DLF City Phase-I, Gurugram – 122001.

Present: Mr.Pawan Kumar, Advocate for petitioner Company.

Dr.Raj Singh, Registrar of Companies, Chandigarh,

Punjab and Himachal Pradesh.

Learned counsel for applicant submits that he has filed response to the observations made by the ROC. Copy of the same is said to have been given to the ROC. List the matter for arguments on 17.01.2018.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

December 12, 2017.